

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 84

Dated Guwahati, the 16th November, 2020.

In exercise of powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice (Acting) has been pleased to appoint Shri S.S.B. Singha, Secretary, NEJOTI, as the **Chief Liaison Officer** to the Chief Justice's Secretariat, Gauhati High Court, with immediate effect, in addition to his normal duties as the Secretary of NEJOTI, until further orders.

Shri Singha will function as the Chief Liaison Officer without any extra remuneration.

By Order,

Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No. HC.III-40/2019/3204-3222/G, Dated: 16th November, 2020.

Copy to:

- 1) The Registrar (Vig./Judl./Admn./Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) Smt. Aparna Ajitsaria, Director, Judicial Academy, Assam NLU & JA Campus Hajo Road, Amingaon, Kamrup (R), PIN : 781031.
- 5) Shri S.S.B. Singha, Secretary, NEJOTI, Judicial Academy, Assam NLU & JA Campus Hajo Road, Amingaon, Kamrup (R), PIN : 781031.
- 6) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
- 8) The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
- 9) The Court Manager, Gauhati High Court, Guwahati.
- 10) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 11) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 12) The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 13) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
- 14) The A.O. (J), _____, Gauhati High Court, Guwahati.
- 15) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 16) The Court Officer, Nos. I & II, Gauhati High Court, Guwahati.
- 17) The Chief Security Officer, Gauhati High Court, Guwahati.
- 18) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 19) Notice Boards (New Block & Old Block), Gauhati High Court, Guwahati.


REGISTRAR GENERAL

16/11/2020